

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

185/241/ND/18

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2018.**

**NAME OF THE COMPANY: M/s. Ajay Kumar Singal V/s. M/s. Pinkku Chits
Pvt & Ors.**


SECTION OF THE COMPANIES ACT: 241

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Vijay Kumar Singhal, PCS

ORDER

Mr. Vijay Kumar, Practising, Company Secretary has appeared on behalf of the respondent. He prays for some time to file his reply. Let same be filed. To come up on 10th of September, 2018.


**(Ina Malhotra)
(Member (J))**

(Sameer)